

Judicial Magistrate Establishment, Deoghar, Jharkh
Ms. Anju Kumari Minz
J.M.1st Class
Cause List Date: 12-04-2021

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>07.30-08.00 AM</u>				
1	Complaint Case 236/2017 (HEARING)		Gyani Mishra Vs Dhananjay Pandey	Nirmal Kr. Bharti
2	Complaint Case 820/2017 (HEARING)		Subhankar Jha Vs Santosh Kumar Khaitan	
3	Complaint Case 1107/2017 (HEARING)		Rekha Rai Vs Rambabu Sah	Arjun Pd. Singh
4	Complaint Case 1271/2018 (HEARING)		Braj Kishor Narone Vs Shila Devi @ Shila Dwari	Anand Mohan Prabhat
5	Complaint Case 675/2019 (HEARING)		Rita Devi Vs Moti Hembram	Sanjay Kr. Shahi
6	Complaint Case 1063/2020 (HEARING)		Raj Kishor ray Vs Ashok sharma	Mukesh Kr. Pathak
<u>08.00-08.30 AM</u>				
7	G.R. Cases 919/2016 (STATEMENT U/S.313 CR.P.C.)		state Dinesh Kumar Das Vs unknown	
8	G.R. Cases 783/2018 (CHARGE)		State Through Mahendra Pandit Vs Wakil Pandit	
9	G.R. Cases 815/2018 (CHARGE)		State Through Lakhan Mandal Vs Bedana Mandal	
10	G.R. Cases 566/2020 (CHARGE)		State Through Amit Kumar Singh Vs Rupesh Kumar @ Rupesh Kumar Yadav	
11	G.R. Cases 626/2021 (CHARGE)		Satya Devi Vs Chandra Shekhar Thakur	
12	Complaint Case 647/2011 (/0000) (DEFENCE EVIDENCE)		Nisha Devi Vs Sarat chandra Mahato	
13	G.R. Cases 413/2015 (DEFENCE EVIDENCE)		STATE Through Basanti Devi Vs Gori Shankar Barnwal	
<u>08.30-09.00AM</u>				

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14	G.R. Cases 19/2016 (EVIDENCE)		STATE Dhikan Turi Vs Driver of Auto No.- JH15F-4210	
15	G.R. Cases 464/2016 (EVIDENCE)		State Through Bechan Paswan Vs Driver Naresh Yadav	
16	G.R. Cases 467/2016 (EVIDENCE)		STATE Khushboo Kumari@ Devi Vs Bholu Kumar Sen	
17	G.R. Cases 1150/2016 (EVIDENCE)		State Through Kudo Mahto Vs Nitesh Kumar Yadav	
<u>09.00-09.30AM</u>				
18	G.R. Cases 1281/2016 (EVIDENCE)		Janardan yadav Vs Ayodhya yadav	
19	G.R. Cases 1577/2016 (EVIDENCE)		State Through Sahina Khatoon Vs Siraj Mian	
20	G.R. Cases 1982/2017 (EVIDENCE)		State Through Geeta Devi Vs Prem Das	
21	G.R. Cases 832/2018 (EVIDENCE)		State Through Sanjay Tiwari Vs Sanjay Singh	
22	Complaint Case 559/2019 (EVIDENCE)		Sandeep Kumar Vs Shailendra Kumar	Rahul Kumar Singh
<u>09.30-10.00AM</u>				
23	G.R. Cases 1196/2016 (EVIDENCE)		Bhagwan tanti Vs Sunita tanti	
24	Complaint Case 1280/2017 (EVIDENCE)		Mahalal soren Vs Bhaiya Soren	Janardan Pd. Yadav
25	Complaint Case 417/2019 (EVIDENCE)		Sant Kumar Singh Vs Shailendra Kumar	Mrityunjay Kumar Sharma
<u>10.30-11.00AM</u>				
26	Complaint Case 295/2021 (INSTITUTION OF CASES)		Sabina Bibi Vs Murshid Ansari	Pradeep Kr. Jha
<u>11.00-11.30AM</u>				

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27	Complaint Case 742/2018 (Appearence)		Guri Devi Vs Indramani Mandal	Fani Bhushan Pandey
28	G.R. Cases 813/2020 (Police Paper)		State Through Ranjeet Kumar Pandey Vs Vikas Raut	
11.30-12.00PM				
29	Complaint Case 290/2016 (Evidence After Charge)		Nuna devi Vs Sushila devi	Mithilesh Kr. Singh
30	Complaint Case 150/2018 (REQUISITE)		Puja Kumari Vs Pappu Pritam	Sanjay Kr. Shahi
31	Complaint Case 1408/2018 (REQUISITE)		Priyanka Kumari Vs Ravindra Kumar Alias Surendra Kumar Sonar	Krishna Dhan Khoware
32	G.R. Cases 1474/2016 (Appearence)		State Through Bhairo Turi Vs Unknown	
33	G.R. Cases 1894/2016 (Appearence)		Sarita devi Vs Dilkhush Roy	
34	G.R. Cases 124/2017 (Appearence)		State Through Arvind Kumar Vs Maksood Mian	
35	G.R. Cases 1086/2017 (Appearence)		Soni Devi Vs Jageshwar Mahto	
36	G.R. Cases 184/2021 (Appearence)		Malti Devi Vs Laxmi Marik	
Cases listed below are adjourned due to Covid 19				
37	Complaint Case 314/2019 (On S/A)	21-05-2021	Prabhat Kumar Singh Vs Anant Pal	Satyendra Kr. Singh
38	Complaint Case 972/2018 (ENQUIRY WITNESS)	21-05-2021	Sarita Devi Vs Rameo Das	
39	Complaint Case 433/2019 (ENQUIRY WITNESS)	21-05-2021	Niranjan Kumar Singh Vs Vijay Shankar Singh	Niranjan Mandal

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40	Complaint Case 1551/2019 (ENQUIRY WITNESS)	21-05-2021	Hajra Bibi Vs Meraj Ansari	Satyendra Kr. Singh
41	Complaint Case 156/2020 (ENQUIRY WITNESS)	21-05-2021	Meena Devi Vs Kongress Mahto	Kalimuddin
42	G.R. Cases 598/2017 (AWAITED FOR FINAL FORM/CHARGE SHEET)	21-06-2021	State Through Kumar Achutanand Vs Bacchi Ray	
43	G.R. Cases 1026/2018 (AWAITED FOR FINAL FORM/CHARGE SHEET)	21-06-2021	Rajesh Kumar Vs Driver and Owner of Tractor Eicher No.- 924814189644	
44	G.R. Cases 1035/2018 (AWAITED FOR FINAL FORM/CHARGE SHEET)	21-06-2021	State Through Pankaj Kumar Yadav Vs Chandan Rout	
45	G.R. Cases 1110/2018 (AWAITED FOR FINAL FORM/CHARGE SHEET)	21-06-2021	State Through Subhash Rai Vs unknown	
46	G.R. Cases 1361/2017 (Appearence)	21-06-2021	State Through Jamun Mahto Vs Jageshwar Mahto	
47	G.R. Cases 1525/2017 (Appearence)	21-06-2021	State Through Sanjay Yadav Vs Jamun Yadav	
48	G.R. Cases 1712/2017 (Appearence)	21-06-2021	State Through Rita Devi Vs Sabo Devi	
49	G.R. Cases 1903/2017 (Appearence)	21-06-2021	State Through Vijay Kishore Gupta Vs Ganesh Sharma	
50	G.R. Cases 1947/2017 (Appearence)	21-06-2021	State Through Babulal Rajak Vs Driver, Truck No. BR01G/6996	
51	G.R. Cases 292/2018 (Appearence)	21-06-2021	State Through Girdhari Das Vs Baski Das	
52	G.R. Split Case A 1208/2018 (Appearence)	21-06-2021	Nirjala Devi Vs Ganesh Yadav	

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53	G.R. Cases 164/2021 (Appearance)	21-06-2021	State Through Bablu Ramani Vs Laxman Ramani	
